

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 7th November, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mr. Justice A. Guneshwar Sharma to hold court sitting on 11th and 12th November, 2024 as His Lordship will be participating in the "National Conference for High Court Justices on AI in Judicial Governance" to be held on 9th and 10th November, 2024 at the National Judicial Academy, Bhopal, it is notified as under:

- i) Regular Single Bench matter of Hon'ble Mr. Justice A. Guneshwar Sharma to be listed on 11th and 12th November, 2024 will be listed on the same day before Hon'ble Mr. Justice A. Bimol Singh for fixing dates.

By Order etc.

Sd/-

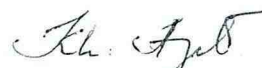
(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 23310-26

Imphal, the 7th November, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.



REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR